

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 849
TO BE ANSWERED ON 7TH FEBRUARY, 2023

Schemes for Promotion of Fisheries

849. SHRI ANIL FIROJIYA:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the names and details of the schemes being implemented in the rural areas for fisheries; and
- (b) the details of steps taken to promote fisheries along with the names of the States?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

(SHRI PARSHOTTAM RUPALA)

(a) and (b): Fisheries is a State subject under 7th Schedule of the Constitution of India. Government of India supplements the efforts of States/UTs through various schemes and programme for development of fisheries and aquaculture.

The Schemes being implemented by Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying for development of fisheries include; (i) flagship scheme “Pradhan Mantri Matsya Sampada Yojana (PMMSY)- A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India” with an investment of Rs. 20,050 crore for a period of five years with effect from the financial year 2020-21 to 2024-25, (ii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore implemented for a period of 5 years from 2018-19 to 2023-24 for providing concessional finance, (iii) Kisan Credit Cards (KCC) facility to fishers and fish farmers to meet their working capital requirement. These Schemes cover all the States/UTs. Details of State/UT wise total investment and central share approved during 2020-21, 2021-22 and 2022-23 (as on date) under PMMSY is furnished at Annexure-I.

Annexure-I

Statement referred to in reply to the Lok Sabha Unstarred Question No. 849 for answer on 7TH February, 2023 regarding Schemes for Promotion of Fisheries- Details of State/UT wise total investment and central share approved during 2020-21, 2021-22 and 2022-23 (as on date) under PMMSY.

(Rs. in lakh)

Sl. No.	Name of State/UT	Total Project Cost	Central Share
(i)	(ii)	(iii)	(iv)
1	Andaman & Nicobar	3711.55	1868.73
2	Andhra Pradesh	212102.97	54488.28
3	Arunachal Pradesh	8975.74	6416.16
4	Assam	32806.1	16426.38
5	Bihar	30241.8	9491.242
6	Chhattisgarh	36432	11129.19
7	D & D& Dadra & NH	645.6	372.2
8	Delhi	533.25	286.08
9	Goa	9468.39	4032.002
10	Gujarat	73942.42	22210.06
11	Haryana	28322.25	8963.19
12	Himachal Pradesh	9826.57	4729.97
13	Jammu & Kashmir	8858.36	4804.86
14	Jharkhand	30902.1	10215.11
15	Karnataka	77979.17	25223.71
16	Kerala	54087.42	18257.179
17	Ladakh	1481.6	898.8
18	Lakshadweep	5587.58	3745.83
19	Madhya Pradesh	49702.81	15470.56
20	Maharashtra	71582.96	26458.787
21	Manipur	8346.7	4123.31
22	Meghalaya	7165.34	3932.88
23	Mizoram	8771.52	4882.45
24	Nagaland	6861.55	3899.45
25	Odisha	63211.7	23161.75
26	Puducherry	8156.035	4906.52
27	Punjab	14193.7	3843.45
28	Rajasthan	4304.835	1458.965
29	Sikkim	4733.01	2758.03
30	Tamil Nadu	57473.01	22993.74
31	Telangana	22678.09	7863.44
32	Tripura	9669.21	4784.04
33	Uttar Pradesh	86105	27084.36
34	Uttarakhand	16302.57	8087.04
35	West Bengal	7714.91	2753.844
36	Chandigarh	0	0
Total A		1072877.82	372021.589
37	Central Sector Projects	105439.8	68485.08
Total A+B		1178317.62	440506.669
